

F. No. J-11/3/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 10th January, 2024

ORDER

The President is pleased to accept the resignation of **Shri Sarbeswar Behera**, Senior Panel Counsel for Central Administrative Tribunal Cuttack Bench, with effect from 01.11.2024.

2. Consequently, the name of Shri Sarbeswar Behera, Advocate, appearing in at the serial number '7' in the List 'B' of this Department's Order No. J-11017/6/2021-Judicial-Part (1) dated 23.09.2021 to be read with Order No. J-11017/46/2024-Judicial dated 07.10.2024, stands omitted.

3. Hindi version of this order will follow.


10.1.24

(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri P. K. Parhi, Dy. SGI, High Court of Orissa.
4. The Registrar, CAT, Cuttack Bench.
5. Sh. Sarbeswar Behera, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to the designated litigation In-charge i.e. Dy. SGI.
6. LIMBS Section for information and necessary action.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office copies.


10.01.2024

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